## **IEOC** scheme in Gujarat

- 1203. SHRI KESHUBHAI S. PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that proposals made by Government of Gujarat under Integrated Education for Disabled Children (IEDC) scheme are pending with his Ministry;
  - (b) if so, the reasons therefor; and
- (c) by when the proposals submitted by Gujarat Government under IEDC scheme would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) The second instalment of grant due to the Government of Gujarat under the Centrally sponsored Scheme of Integrated Education for the Disabled Children (IEDC) for the year 2005-06 could not be released as the State Government of Gujarat is having unspent balances under other Centrally sponsored schemes of the Ministry of Human Resource Development. In respect of the proposal for 2006-07, the State Government has been requested to confirm whether the special teachers possess the required qualification and whether utilisation certificates in respect of grant released to all the DIETs and NGOs during the previous years have been received.

## Facilities under Sarva Shiksha Abhiyan

- 1204. SHRI S.S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that under Sarva Shiksha Abhiyan (SSA) scheme, a minimum teacher-student ratio norm, provisions of class rooms, drinking water, separate toilets for girl students etc. have been stipulated;
  - (b) if so, the details thereof;
- (c) whether any exercise has been carried out to ascertain the level and quality of adherence of these norms by authorities in various States and Union Territories; and
  - (d) if so, salient findings thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and